

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 33 of 2019 &
IA NO. 172 of 2019

Dated : 05th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

JSW Energy Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Abhimanyu Maheshwari

Counsel for the Respondent(s) : Mr. S.K. Raungta, Sr. Adv.
Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Mr. G. Umapathy
Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on **07-08-2019 at 2:30 PM.**

(S.D. Dubey)
Technical Member

pk/mkj

(Justice Manjula Chellur)
Chairperson